NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 1/167/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

Name of the Company:

Pavan Kumar Gupta

V/s.

Savitri Textile (India) Pvt. Ltd.

Section of the Companies Act:

Section 167 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. S. Suriy AMARAJAN Advocap for best the S. Smryamany persons

<u>ORDER</u>

Learned Advocate Mr. Suriyanarayanan present for the Petitioner.

He filed Form GNL-2 and Vakalatnama for Respondents.

Heard the Learned Advocate Mr. Suriyanarayanan. In CP 1/2016, Petitioner did not choose to add the other directors who are presently on the Board of Directors. Mr. Suriyanarayanan reported that the OJ Appeal has been disposed of by the Hon'ble High Court of Gujarat.

He also represented that Mr. Chandrashekhar Gupta has resigned from the Board of Directors. Petitioner shall file Form No. DIR-12 to show that Mr Chandrashekhar Gupta has in fact resigned.

At the request of the counsel, list the matter on 17.11.2016 for compliance.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 27th day of October, 2016